

IN THE COURT OF JUDICIAL MAGISTRATE NO. IV: MADURAI.

Present R.Sundara Kamesh Marthandan, B.L.

Judicial Magistrate No.IV, Madurai

Friday on this 09th day of October 2020

Cr. M.P. No. 1098 of 2020

Manikandan @ Crime Mani,
son of Nagaraj

...

Petitioner/ Accused

-vs-

State of Tamil Nadu,
Represented by Inspector of Police,
South Gate Police Station.
Crime No. 1124 of 2020
under Section 379 IPC

...

Respondent/Complainant.

Bail Petition filed under Section 437 Code of Criminal Procedure.

1) This Petition coming up today before me and upon hearing the order of Mr. M.G.Guru Rajasekar, Counsel for the Petitioner and upon hearing the argument of Assistant Public Prosecutor, this court passes the following: -

ORDER

2) This Petition is filed under Section 437 Cr. P.C. The Petitioner was arrested and remanded to Judicial Custody on 02.10.2020 for offence alleged under Section 379 IPC .

3) The Petitioner contended that, he has nothing to do with the offence alleged against him and that he is innocent.

4) The Respondent had strongly opposed granting of bail to Petitioner. The Respondent contended that if the Petitioner is enlarged on bail, there is all possibility for the Petitioner to continue his illegal acts. Further if the Petitioner is enlarged on bail, there is possibility of him committing similar offences. The Respondent further

contended that the custodial interrogation period is not over and that the investigation is in preliminary stage. As such the Respondent made strong objection for enlarging the Petitioner on bail.

5) Considering the rival submissions made on either side, it could be seen that the Petitioner was remanded to judicial custody only on 02.10.2020 and that the Investigation is in preliminary stage. In such circumstances this Court is not inclined to enlarge the Petitioner on bail. Hence the Bail Petition is DISMISSED.

Dictated by me to the Steno Typist and Typed by her in computer directly and corrected and Pronounced by me via e-mail on this 09th day of October 2020.

S/d- R.Sundara Kamesh Marthandan
Judicial Magistrate IV,
Madurai.